

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T C.S.P. No. 255/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Midas Traders Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. SARA SAN HETI	Advocate	

Common Order

TCSP No. 254/230-232/NCLT/MB/MAH/2017

TCSP No. 255/230-232/NCLT/MB/MAH/2017

TCSP No. 256/230-232/NCLT/MB/MAH/2017

TCSP No. 257/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.1.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)